

<i>State/U.T.</i>	<i>Doordarshan Kendra/Transmitter</i>		
Arunachal Pradesh	Studio	—	Itanagar
Tripura	Studio	—	Agartala*
	VLPT	—	Dharamnagar
Pondicherry (UT)	PGF	—	Pondicherry*
	HPT	—	Pondicherry
	LPT	—	Karaikl
Andaman & Nicobar Islands (UT)	PGF	—	Port Blair
	VLPT	—	Great Nicobar
Chandigarh (UT)	PGF	—	Chandigarh
Delhi (UT)	Studio	—	Doordarshan Bhawan

(*installation works completed. To be commissioned after the requisite staff becomes available)

Films Imported by NRIs

*353. SHRI S.B. SIDNAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government are not realising re-issue charges for films imported by NRIs in circulation for more than five years and permitting recycling of these films without obtaining fresh censor certificates;

(b) if so, the reasons therefor;

(c) the approximate loss of revenue as a result thereof;

(d) the canalisation and re-issue charges for NRI films in the country;

(e) whether it is proposed to amend the Film Import Policy, 1988; and

(f) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS):

(a) and (b). The first film imported by NRIs under Import Policy of 1988 will complete the 5 years term only in 1993 and as such the question of re-issue charges does not arise.

(c) Does not arise.

(d) For Non-Resident Indians the canalisation charges for imports are:

(i) US \$ 8,000 per film, in case the films have won an award in any International Film Festival; and

(ii) US \$ 10,000 per film, in case the films have participated in any official section of the notified Interna-

tional Film Festivals or have received good reviews in prestigious film journals notified by the Govt.

The question of re-issue charges shall arise only in 1993 or afterwards.

(e) and (f). Yes, Sir, the matter is under consideration of the Government.

[*Translation*]

Pak T.V. Programmes

*358. SHRI RAJENDRA AGNIHOTRI:
SHRI MOHAN RAWALE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Pakistan's T.V. programmes telecast over the communications satellite Asias at cover India and most of the neighbouring countries; and

(b) if so, the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) and (b). Yes, Sir. The TV programmes transmitted via foreign Satellites whose footprints cover India can be received by installation of an appropriately designed Dish—Antenna, indigenously available, with a TV receiving set. However, the existing licensing procedure prescribed by the Ministry of Communications does not permit establishment of Dish Antenna for receiving TV programmes from foreign Satellites. Doordarshan has been still, making all out efforts continually to bring about qualitative improvement in its programme format so as to sustain the interest of its viewers, particularly in order to counter telecasts transmitted via foreign Satellites.

[*English*]

Air-conditioned hangars

*359. SHRI KODAKANI GOWDANA SHIVAPPA: Will the Minister of CIVIL AVIATION AND TOURSIM be pleased to state:

(a) whether there is any proposal to park Airbus—320 in air conditioned hangars;

(b) if so, the number of airconditioned hangars built up so far at various airports; and

(c) the details of the expenditure incurred thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

Foreign T.V. Programmes

*360. SHRI RAMESHWAR PATIDAR:
SHRI LAL K. ADVANI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any estimate has been made of the number of viewers who watch CNN, BBC, Star TV and such other foreign TV networks in India;

(b) whether due to this popularity of foreign TV programmes received through cable network viewership of Doordarshan programmes has declined;

(c) whether the Government have conducted any study in this regard; and

(d) if so, the details thereof?